

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/9406/2025 BLAPL/3529/2025	SANTOSH BADASETH @ TUMUKA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /167 /2022 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000163/2023
2	D-BLAPL/9613/2025 BLAPL/3530/2025	MAHANGU GANDA @ MAHANGU GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	KUNDEI /102 /2024 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000367/2024
3	D-BLAPL/8603/2025 BLAPL/3531/2025	RABI PADHAN @ PADHAN VS STATE OF ODISHA	JAYANTI NAIK VS	BHEDEN /198 /2023 A.D.J.,BARGARH(Bargarh ) CT/0000127/2023
4	D-BLAPL/8743/2025 BLAPL/3532/2025	KAMALAKANTA JENA @ SUBAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	TIHIDI /312 /2024 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001675/2024
5	D-BLAPL/9634/2025 BLAPL/3533/2025	PARAMANANDA SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	SOHELLA /51 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000007/2025
6	D-BLAPL/9609/2025 BLAPL/3534/2025	SUBHARNSHU MAHAKUD @ BABLU VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /313 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000100/2024
7	D-BLAPL/9638/2025 BLAPL/3535/2025	BUDU HANTAL @ KALIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /32 /2022 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000037/2022
8	D-BLAPL/9518/2025 BLAPL/3536/2025	RASHIKA KAND @ SURUKA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /468 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000852/2024
9	D-BLAPL/8205/2025 BLAPL/3537/2025	DEEPA @ ARPITA TAKRI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PAPADAHANDI /21 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000133/2025
10	D-BLAPL/9327/2025 BLAPL/3538/2025	MANTU DALEI @ MANTU DALAI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KABISURYANAGAR /437 /2023 ASST. SESSIONS JUDGE,KODALA(Ganja ST/0000015/2024
11	D-BLAPL/9600/2025 BLAPL/3539/2025	TAPAS RANJAN MAHARANA VS STATE OF ODISHA	SATYAPADA SHARMA VS	ROURKELA CYBER P.S. /3 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000700/2025

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12	D-BLAPL/9141/2025 BLAPL/3540/2025	RATIKANTA DAS @ KANHU VS STATE OF ODISHA	CHHABI BEHERA VS	BADACHANA /509 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0002539/2024
13	D-BLAPL/9577/2025 BLAPL/3541/2025	SAITHU MAHAMAD @ MAHAMMAD VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /31 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000028/2025
14	D-BLAPL/9139/2025 BLAPL/3542/2025	RATIKANTA DAS @ KANHU VS STATE OF ODISHA	CHHABI BEHERA VS	BADACHANA /539 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0002645/2024
15	D-BLAPL/9612/2025 BLAPL/3543/2025	BALARAM SAHU VS STATE OF ODISHA	BISWA RANJAN DAS VS	KABISURYANAGAR /200 /2025 A.D.J.,KODALA(Ganjam) Spl/0000112/2025
16	D-BLAPL/9616/2025 BLAPL/3544/2025	DHANAJAYA @ DHANANJAYA SAHOO @ PATTNAIK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JAGATSINGPUR /1192 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0002254/2024
17	D-BLAPL/9636/2025 BLAPL/3545/2025	AJIT DALEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /75 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000091/2024
18	D-BLAPL/7184/2025 BLAPL/3546/2025	RABINARAYAN PANDA @ RABINDRA VS STATE OF ODISHA	JADUNATH PRADHAN VS	JANKIA P.S. /352 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000538/2024
19	D-BLAPL/9506/2025 BLAPL/3547/2025	NIHAR RANJAN OJHA VS UNION OF INDIA	BIPLAB KUMAR DASH VS	NCB BHUBANESWAR /5 /2024 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000043/2024
20	D-BLAPL/9695/2025 BLAPL/3548/2025	SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS STATE OF ODISHA	CHHABI BEHERA VS	BALICHANDRAPUR /34 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000216/2025
21	D-BLAPL/9710/2025 BLAPL/3549/2025	LOKANATH MALLICK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /130 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000130/2024
22	D-BLAPL/9711/2025 BLAPL/3550/2025	BISHNU NAYAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /301 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000220/2024
23	D-BLAPL/9708/2025	NIBASH CHANDRA JENA	GYANA RANJAN DHAL	LAXMISAGAR P.S. /89 /2025

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	BLAPL/3551/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000127/2025
24	D-BLAPL/9653/2025 BLAPL/3552/2025	SHASHANKA SEKHAR PRADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAHMANITARANG /294 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000130/2024
25	D-BLAPL/9658/2025 BLAPL/3553/2025	SUSAMAN BISWAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /159 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000112/2024
26	D-BLAPL/9675/2025 BLAPL/3554/2025	RANJAN BEHERA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	BHUBAN /110 /2025 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000109/2025
27	D-BLAPL/9648/2025 BLAPL/3555/2025	SANAT KUMAR PANDIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /96 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000063/2025
28	D-BLAPL/9681/2025 BLAPL/3556/2025	ANIL BAGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /96 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000063/2025
29	D-BLAPL/9688/2025 BLAPL/3557/2025	RAJA PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000065/2025
30	D-BLAPL/9689/2025 BLAPL/3558/2025	AYAN SEN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHARABEL NAGAR P.S. /561 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002288/2024
31	D-CMAPL/11172/2025 CMAPL/105/2025	SARANGADHAR JENA VS STATE OF ODISHA	ADV. VS	// () //
32	D-CONTC/8761/2025 CONTC/1616/2025	PURNA CHANDRA PARIDA VS MADHUSUDAN DASH,OAS (SS)	RABI NARAYAN SWAIN VS	// () //
33	D-CONTC/10730/2025 CONTC/1617/2025	ROHAN KUMAR ROUT VS ANANYA DAS,IAS	ADV. VS	// () //
34	D-CONTC/12458/2025 CONTC/1618/2025	HARADEI JAGAT VS	ADV. VS	// ()

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35	D-CONTC/12617/2025 CONTC/1619/2025	ALOK KAR, ADDL.SECY TO GOVT. DEPT. W.R, ODISHA DR.SUSANTA KUMAR DAS VS LOPAMUDRA MOHANTY,REGISTRAR,OUAT,BBSR	JAGAJIBAN PRADHAN VS	// // ()
36	D-CONTC/9982/2025 CONTC/1620/2025	RAMKINKAR SINGH DEO VS SINDHUSUTA PATRA, TAHASILDAR,KHARIAR,NUAPADA	C. ANANDA RAO VS	// // ()
37	D-CRLA/9267/2025 CRLA/388/2025	KAMINI SETHY VS MUNNA @ DHARMENDRA PRADHAN	DR.HEMANT KUMAR PANDA VS	JARADA /44 /2019 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/000030/2019
38	D-CRLMC/9154/2025 CRLMC/1303/2025	GEETA BISOI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	SUNABEDA /213 /2023 JMFC, SEMILIGUDA(Koraput) GR/0000285/2023
39	D-CRLMC/9248/2025 CRLMC/1304/2025	SANATAN GAHANA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /109 /2016 J.M.F.C.,SALIPUR(Cuttack) GR/0000534/2016
40	D-CRLMC/9592/2025 CRLMC/1305/2025	VINAY PRAVIN GUAL VS STATE OF ODISHA	ANSHUL TIWARI VS	BARGARH /677 /2023 S.D.J.M.,BARGARH(Bargarh ) CT/0001768/2023
41	D-CRLMC/9598/2025 CRLMC/1306/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	APARESH BHOI VS	RANPUR /63 /2008 J.M.F.C.,RANPUR(Nayagarh ) GR/0000062/2008
42	D-CRLMC/6178/2025 CRLMC/1307/2025	ABHIJIT PANDA VS SUJATA MISHRA	MANOJ KUMAR MOHANTY VS	//0 J.M.F.C.,ROURKELA(Sundargarh) CRMC/0000148/2022
43	D-CRLMC/8405/2025 CRLMC/1308/2025	MANASWINI BEHERA VS STATE OF ODISHA	SEJAL NAYAK VS	BADAMBADI /40 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000089/2023
44	D-CRLMC/9762/2025 CRLMC/1309/2025	SOUMYA RANJAN SINGH VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	//0 EXECUTIVE MAGISTRATE,NIALI(Cuttac CRMC/0000251/2023
45	D-CRLMP/9593/2025 CRLMP/431/2025	URBASI PANDA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DHAMNAGAR /223 /2024 () //

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46	D-CRLMP/9644/2025 CRLMP/432/2025	JAYANTA PODH VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 () //
47	D-CRLREV/8374/2025 CRLREV/181/2025	PRADEEP KUMAR PATTNAIK VS STATE OF ODISHA	DURGA PRASAD DHAL VS	//0 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000010/2024
48	D-CRLREV/9698/2025 CRLREV/182/2025	SHANTI SAHOO VS STATE OF ODISHA	SHRADHA DAS VS	//0 A.D.J.,JHARSUGUDA(Jharsuguda ) CRA/0000017/2022
49	D-FAO/11559/2025 FAO/139/2025	SAROJINI RAY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA MIS.CASE/0000018/2023
50	D-FAO/12892/2025 FAO/140/2025	LEGAL MANAGER(T.P CELL), M/S. NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK VS BIJAYA BEHERA	GURU CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000334/2018
51	D-FAO/12889/2025 FAO/141/2025	LEGAL MANAGER(T.P CELL),M/S. NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK VS SHARAT MALLIK	GURU CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000335/2018
52	D-MATA/12362/2025 MATA/132/2025	BIBHUTI BHUSAN MISHRA VS MAMATA RATH @ MISHRA	MITALEE JESTHI VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000401/2020
53	D-TRP(C)/12723/2025 TRP(C)/98/2025	LAXMI PRIYA @ MANIKARNIKA BARIK VS AKASH KUMAR PRADHAN	PARTHA SARATHI DAS VS	// JUDGE, FAMILY COURT, DEOGARH(De CP/0000008/2024
54	D-WA/10384/2025 WA/670/2025	STATE OF ODISHA VS MILI NAG	SASWAT DAS,A.G.A VS	// () //
55	D-WA/12660/2025 WA/671/2025	STATE OF ODISHA VS PRAHALLAD CHANDRA PATRA	JATESWAR NAYAK, A.G.A. VS	// () //
56	D-WA/12634/2025 WA/672/2025	STATE OF ODISHA VS MANOJA KUMAR KHUNTIA	CHANDRAKANTA PRADHAN, A.G.A. VS	// () //
57	D-WA/12710/2025	STATE OF ODISHA	GAUTAM TRIPATHY, A.G.A.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/673/2025	VS DEBENDRA KUMAR PANIGRAHI	VS	0 //
58	D-WP(C)/12721/2025 WP(C)/9170/2025	AKSHAYA KUMAR ROUTRAY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
59	D-WP(C)/12732/2025 WP(C)/9171/2025	PRAMOD KUMAR JENA VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// 0 //
60	D-WP(C)/12693/2025 WP(C)/9172/2025	SARAT KUMAR CHOUDHURY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
61	D-WP(C)/12301/2025 WP(C)/9173/2025	JAGABANDHU PADHI VS COLLECTOR CUM D.M. GANJAM, CHHATRAPUR	SARAT CHANDRA MEKAP VS	// 0 //
62	D-WP(C)/12731/2025 WP(C)/9174/2025	SAROJ KUMAR DHAL VS LIFE INSURANCE CORPORATION OF INDIA LTD., (LIC), MUMBAI	UMA CHARAN MISHRA VS	// 0 //
63	D-WP(C)/12709/2025 WP(C)/9175/2025	M/S. WINNERS PHARMA, CUTTACK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
64	D-WP(C)/12735/2025 WP(C)/9176/2025	NIRANJAN JENA VS THE CENTRAL PUBLIC INFORMATION COMMISSION, NEW DELHI	JATINDRA KUMAR MOHAPATRA VS	// 0 //
65	D-WP(C)/12347/2025 WP(C)/9177/2025	RABI NARAYAN MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
66	D-WP(C)/12480/2025 WP(C)/9178/2025	DR.MOHAN KUMAR MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
67	D-WP(C)/12690/2025 WP(C)/9179/2025	JYOTSNARANI DAS VS CANARA BANK, REGIONAL/CENTRAL OFFICE, CUTTACK	SHYAM SUNDAR SINGH VS	// 0 //
68	D-WP(C)/12730/2025 WP(C)/9180/2025	NIHAR RANJAN BISWAL VS	UMA CHARAN MISHRA VS	// 0

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69	D-WP(C)/12688/2025 WP(C)/9181/2025	LIFE INSURANCE CORPORATION OF INDIA LTD., (LIC), MUMBAI SAMIR KUMAR PUTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //
70	D-WP(C)/12650/2025 WP(C)/9182/2025	ARJUN KATHIA VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
71	D-WP(C)/11214/2025 WP(C)/9183/2025	KAILASH CHANDRA SETHI VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
72	D-WP(C)/12657/2025 WP(C)/9184/2025	DURBASHA SAHU VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
73	D-WP(C)/12711/2025 WP(C)/9185/2025	NARENDRA KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
74	D-WP(C)/11641/2025 WP(C)/9186/2025	M/S SPECTRUM COAL AND POWER LTD., BALARAMPUR OCP, ANGUL VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR	RAMESH CHANDRA JENA VS	// 0 //
75	D-WP(C)/12364/2025 WP(C)/9187/2025	SUKANTA KUMAR PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
76	D-WP(C)/9192/2025 WP(C)/9188/2025	ABANTI MAITY VS THE STATE OF ODISHA	DROUPADI MOHANTY VS	// 0 //
77	D-WP(C)/12729/2025 WP(C)/9189/2025	NIRUPAMA MOHANTA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
78	D-WP(C)/12746/2025 WP(C)/9190/2025	TRILOCHAN PATTNAİK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
79	D-WP(C)/12749/2025 WP(C)/9191/2025	K.BHARAT RAO VS TAHASILDAR, KAKATPUR, PURI	BIRAJA SANKAR MISHRA VS	// 0 //

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80	D-WP(C)/12750/2025 WP(C)/9192/2025	JOGENDRA SOREN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
81	D-WP(C)/12779/2025 WP(C)/9193/2025	MALLI DEHURY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
82	D-WP(C)/12797/2025 WP(C)/9194/2025	TARACHAND MAHANANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
83	D-WP(C)/12365/2025 WP(C)/9195/2025	LAXMIDHAR MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
84	D-WP(C)/8842/2025 WP(C)/9196/2025	ODISHA GRAMYA BANK, DANARA BRANCH, ANGUL VS THE REGISTRAR, CO-OPERATIVE SOCIETY, BBSR	AUROVINDA MOHANTY VS	// 0 //
85	D-WP(C)/12718/2025 WP(C)/9197/2025	HARISH CHANDRA PAUL VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
86	D-WP(C)/10238/2025 WP(C)/9198/2025	RAMA CHANDRA PADHY VS THE UNION OF INDIA	GOPAL PRASAD JENA VS	// 0 //
87	D-WP(C)/12781/2025 WP(C)/9199/2025	PURNANANDA AMANTA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
88	D-WP(C)/12788/2025 WP(C)/9200/2025	AVAYA PANJAR SAHOO VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
89	D-WP(C)/11955/2025 WP(C)/9201/2025	SANJUKTA DEBTA VS STATE BANK OF INDIA, RAJGANGPUR BRANCH, SUNDARGARH	ARJUNA CHARANA BEHERA VS	// 0 //
90	D-WP(C)/12773/2025 WP(C)/9202/2025	JAYANTI DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
91	D-WP(C)/12775/2025	PARBATI MAJHI	MANAS PATI	//

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	WP(C)/9203/2025	VS STATE OF ODISHA	VS	() //
92	D-WP(C)/12843/2025 WP(C)/9204/2025	KUNJA BIHARI JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //
93	D-WP(C)/12803/2025 WP(C)/9205/2025	MAHESH PRASAD RAY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //
94	D-WP(C)/12751/2025 WP(C)/9206/2025	AUROBINDO DAS VS STATE OF ODISHA	ANURAG PATI VS	// () //
95	D-WP(C)/12754/2025 WP(C)/9207/2025	RAJA KISHORE GHADAI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// () //
96	D-WP(C)/12756/2025 WP(C)/9208/2025	SOMANATH SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// () //
97	D-WP(C)/12847/2025 WP(C)/9209/2025	SITANSU MISHRA VS PRNOTI NANDA	MITALEE JESTHI VS	// () //
98	D-ABLAPL/8856/2025 ABLAPL/3678/2025	SAROJ @ SUNIL BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /302 /2024 () //
99	D-ABLAPL/9503/2025 ABLAPL/3679/2025	CHAUBAN BHUTIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /231 /2025 () //
100	D-ABLAPL/9508/2025 ABLAPL/3680/2025	SADANANDA SETHY @ SADA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL SADAR /261 /2025 () //
101	D-ABLAPL/9572/2025 ABLAPL/3681/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	ANANDA PRAKASH DAS VS	PIPLI /122 /2025 () //
102	D-ABLAPL/9573/2025 ABLAPL/3682/2025	SAROJ KUMAR NAYAK VS	ANANDA PRAKASH DAS VS	PIPLI /123 /2025 ()

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103	D-ABLAPL/9574/2025 ABLAPL/3683/2025	STATE OF ODISHA SAROJ KUMAR NAYAK VS	ANANDA PRAKASH DAS VS	// PIPLI /124 /2025 ()
104	D-ABLAPL/9591/2025 ABLAPL/3684/2025	STATE OF ODISHA RAJESWARI MOHANTY VS	GYANA RANJAN SETHI VS	// BHUBANESWAR VIGILANCE /2 /2025 ()
105	D-ABLAPL/9607/2025 ABLAPL/3685/2025	STATE OF ODISHA(VIG.) LINGARAJ PATNAIK @ PATTNAIK VS	ARIJEET MISHRA VS	// UMERKOTE /256 /2023 ()
106	D-ABLAPL/9375/2025 ABLAPL/3686/2025	STATE OF ODISHA SHRIDHAR SAHOO VS	DURGA PRASAD BHANJA VS	// NIHALPRASAD /62 /2025 ()
107	D-ABLAPL/9529/2025 ABLAPL/3687/2025	STATE OF ODISHA SAMANATH DAS @ SOMANATH DASH VS	ASHUTOSH MOHANTA VS	// KEONJHAR TOWN /112 /2025 ()
108	D-ABLAPL/8812/2025 ABLAPL/3688/2025	STATE OF ODISHA SAROJINI PADHIARY VS	PRATAP CHANDRA MISHRA VS	// SOSO /51 /2025 ()
109	D-ABLAPL/9552/2025 ABLAPL/3689/2025	STATE OF ODISHA MAHESWAR GHADEI VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /209 /2017 ()
110	D-ABLAPL/9198/2025 ABLAPL/3690/2025	STATE OF ODISHA GAJENDRA MALIK VS	CHEERA RANJAN SATAPATHY VS	// BHADRESWAR /53 /2025 ()
111	D-ABLAPL/9553/2025 ABLAPL/3691/2025	STATE OF ODISHA KAMAL LOCHAN GOUDA VS	TARINI PANIGRAHI VS	// JEYPURE MAHILA /25 /2025 ()
112	D-ABLAPL/9556/2025 ABLAPL/3692/2025	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	BIPIN KUMAR NAYAK VS	// KONARK /36 /2025 ()
113	D-ABLAPL/9631/2025 ABLAPL/3693/2025	STATE OF ODISHA GANGADHAR BAG VS	TAPOBANTA BARIK VS	// PAIKMAL /328 /2024 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-ABLAPL/9673/2025 ABLAPL/3694/2025	BHUAN @ AJAYA MALIK VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	PATTAMUNDAI /163 /2009 () //
115	D-ABLAPL/9633/2025 ABLAPL/3695/2025	RANJAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /97 /2025 () //
116	D-ABLAPL/9676/2025 ABLAPL/3696/2025	AKASH SUNA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /61 /2025 () //
117	D-ABLAPL/9635/2025 ABLAPL/3697/2025	ABHIMANYU PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMBARI /193 /2024 () //
118	D-ABLAPL/9639/2025 ABLAPL/3698/2025	RAJKISHORE ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /162 /2024 () //
119	D-ABLAPL/9641/2025 ABLAPL/3699/2025	RAJU @ TILAK BHUSAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ANGUL TOWN /231 /2025 () //
120	D-ABLAPL/9643/2025 ABLAPL/3700/2025	SIPU @ PRUTHIRAJ @ PRUTHWIRAJ NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ANGUL TOWN /231 /2025 () //
121	D-ABLAPL/9646/2025 ABLAPL/3701/2025	SANTOSINI BAG @ SANTOSHINI SUNA VS STATE OF ODISHA	DHANANJAYA MUND VS	KOMNA PS /47 /2025 () //
122	D-ABLAPL/9662/2025 ABLAPL/3702/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	MANORANJAN MUDULI VS	JHARSUGUDA SADAR /17 /2025 () //
123	D-ABLAPL/9672/2025 ABLAPL/3703/2025	KEDARNATH PATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /281 /2022 () //